# LOK SABHA UNSTARRED QUESTION NO. 2037 TO BE ANSWERED ON 31<sup>st</sup> July 2025

#### **CSR Activities by PSUs**

2037. SHRI MAGUNTA SREENIVASULU REDDY:

### पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of Corporate Social Responsibility (CSR) activities proposed, under consideration and presently carried out by Public Sector Undertakings (PSUs) under the Ministry in Andhra Pradesh, district-wise especially in Prakasam district;
- (b) the details of the total amount of funds allocated for CSR activities in Andhra Pradesh by the PSUs during each of the last five years, PSU-wise and district-wise especially in Prakasam district; and
- (c) the details of CSR activities or projects that have been pending for the last five years and are yet to be implemented in Andhra Pradesh along with the reasons behind such pendency including the potential timeline, if any, set for their implementation?

#### **ANSWER**

## पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी)

### MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

(a) to (c) Oil & Gas Public Sector companies undertake Corporate Social Responsibility (CSR) activities under the heads identified under Schedule VII of Companies Act, 2013 with special focus on Health (Nutrition, Sanitation and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and care for the Elderly & Differently-abled Persons. CSR is a Board-driven process and the Board of the company is empowered to plan, approve, execute, and monitor the CSR activities of the company based on the recommendations of its CSR Committee. The CSR activities are undertaken by Companies themselves or through any of the implementing agencies selected based on the criteria defined in CSR Rules of Section 135 of the Company Act.

The CSR projects/Activities are implemented over a period of time based on the nature of projects/activities undertaken. As informed by Oil & Gas PSUs there are no CSR activities or projects that are pending for over five years in Andhra Pradesh. Activity/State/District/ Implementing agency-wise details of CSR activities undertaken and funds spent in Andhra Pradesh including Prakasam district during the last five years are available on the respective websites of public sector petroleum companies i.e. www.ongcindia.com, www.iocl.com, www.bharatpetroleum.com, www.hindustanpetroleum.com, www.gailonline.com, www.oilindia.com.

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